

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:185

ANSWERED ON:05.12.2013

SEWAGE GENERATION

Choudhry Smt. Shruti;Pakirappa Shri S.

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Government proposes to improve sewage disposal system in rural areas of the country and if so, the details thereof;
- (b) the details of the targets fixed and achievement made during the 11th Five Year Plan for improving sewage disposal system;
- (c) the details of the projects so far approved under the Nirmal Bharat Abhiyan in the country, State-wise and UT-wise;
- (d) the details of the assistance provided to these projects during each of the last three years and the current year, State/UTwise including Karnataka;
- (e) whether the Government proposes to set up mini sewerage treatment plants in the country including Karnataka;
- (f) if so, the details thereof State/UT-wise; (g) whether the sewage generation in the country is increasing and if so, the details thereof during 11th and 12th Plan, year, and State/UT-wise; and (h) the steps taken by the Government to correct the situation?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) Government of India administers the Nirmal Bharat Abhiyan (NBA), a comprehensive programme to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. Solid and Liquid Waste Management (SLWM) is one of the integral components of the NBA and under this component, activities like construction of compost pits, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water, collection, segregation and disposal of household garbage can be taken up. Solid and Liquid Waste Management (SLWM) projects under NBA can be taken up in each Gram Panchayat (GP) and total assistance shall be worked out on the basis of total number of households in each GP, subject to a maximum of Rs.7 lakh for a GP having up to 150 households, Rs.12 lakh up to 300 households, Rs.15 lakh up to 500 households and Rs.20 lakh for GPs having more than 500 households. Funding for SLWM projects under NBA is provided by the Central and State Government in the ratio of 70:30. Any additional cost requirement is to be met with funds from the State/GP.

Sewage generation in rural areas is not very significant and therefore the NBA focuses on SLWM activities.

(b) to (h) States have to utilise the funds released to them under NBA to implement SLWM projects in their States. As reported by the States on the Management Information System of the Ministry, 32223 SLWM Projects have been taken up in the country. The number of SLWM projects under implementation under the NBA, State/UT wise and the funds released to the States under NBA is at Annexure.